

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/9169/2020**

This the 17<sup>th</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Jagan Nath Koul & 36 Others ..... Applicants

(By Advocate:- **Not present**)

**Versus**

State of Jammu and Kashmir & Others. ..... Respondents

(By Advocate: Mr.Raghu Mehta, learned SCGSC)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr.Rakesh Sagar Jain, Member-J)**

The case has been reflected in the cause list but nobody is appearing on behalf of the applicants.

2. Since the matter pertains to the year 2007, it is apparent that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicants.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

/kdr/